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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 47/252/NCLT/AHM/2017

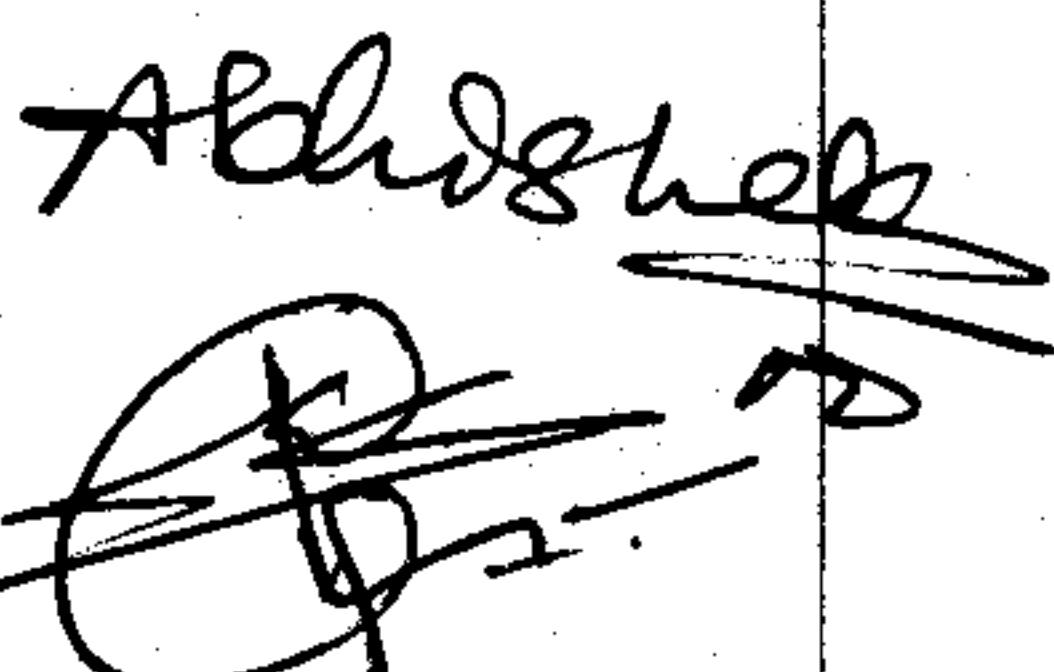
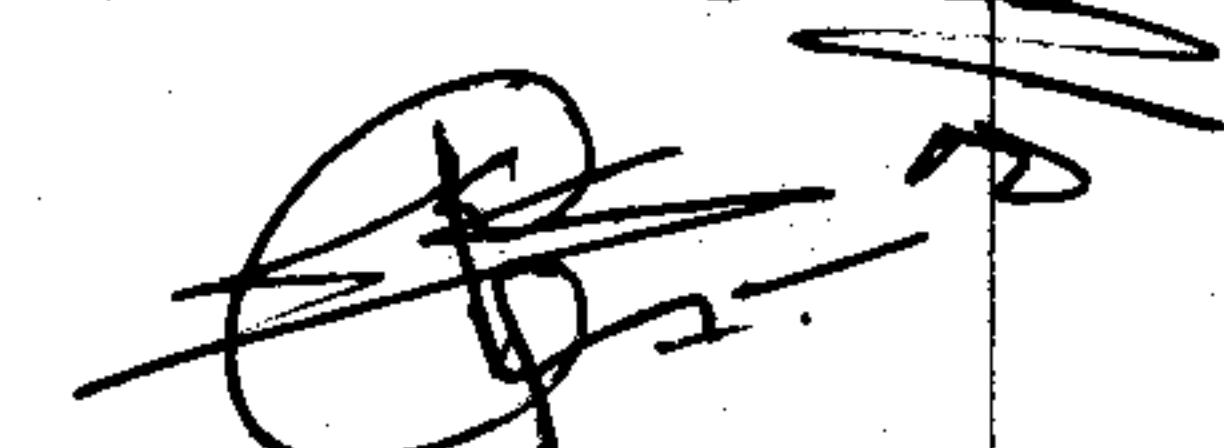
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017**

Name of the Company: **Engage Media Pvt Ltd
(Laxminarayan Shital)
V/s.
Registrar of Companies, Gwalior, MP**

Section of the Companies Act: **Section 252 (3) of the Companies Act, 2013**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ABHISHEK MODI	PCS	AR	
2.	SAMANK MOHABE	PCA	PETITIONER	

ORDER

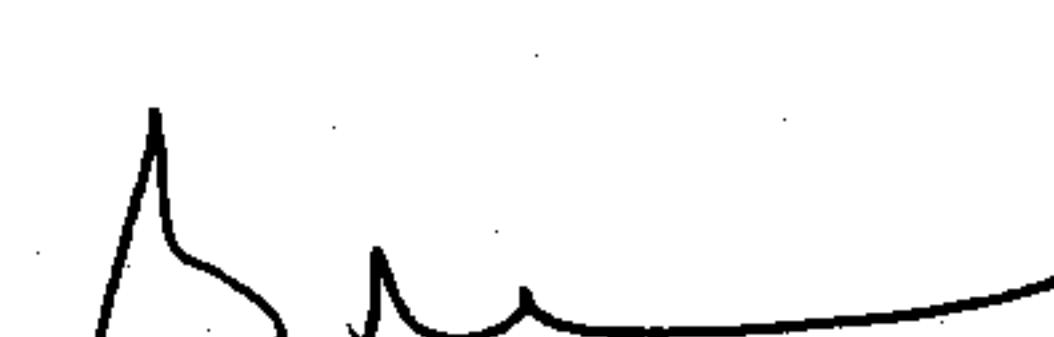
Learned PCS Mr. Abhishek Modi with learned PCS Mr. Samank Mohabe present for Appellant. None present for ROC.

Appellant not complied with the direction dated 29.11.2017.

ROC filed objections.

Appellant is directed to comply with the direction no. 2 within two weeks.

List the matter on 19.01.2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 21st day of December, 2017.